

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 344 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s Airwide Car Rent Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Mr. Manish Raj, Company Prosecutor for ROC, Delhi Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt. with Ms. Easha Kadian			
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ORDER

Reserved for orders.

-5-d-1

(S. K. Mohapatra)
Member (T)

-8-d-1

(Ina Malhotra)
Member (J)